

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1094(CHE)/2023

PETITION NUMBER : CP(IB)/12(CHE)/2022

**NAME OF THE APPLICANT : Aneetha Subramaniam (RP) of
M/s. SR Marine Foods Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Spatial Real Estate Ventures Pvt Ltd
& 2 others**

UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Liquidator. Ld. Liquidator Mr. K.J. Vinod is present in person. Ld. Counsel Mr. Shiva is present. Ld. Counsel Mr. Vijay Vigneshwar is present.

A memo has filed by the Liquidator vide S.R.No.1866 dated 15.04.2024 to withdraw IA(IBC)1094(CHE)/2023

List the application for hearing on **08.05.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)